

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 15.09.2022

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3361 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Rakhi Thareja & Ors. Vs. Soni Realtors Pvt. Ltd. & Anr.	Rahul Malhotra
2.	I.A. No. 3362 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Sanjay Kumar Bansal Vs. Soni Realtors Pvt. Ltd. & Ors.	Sumita Ray
3.	I.A. No. 3363 of 2022 in Comp. App. (AT) No. __ of 2022	Sushil Kumar Agarwal & Ors. Vs. Anil Kumar Agarwal & Ors.	Shalini Kaur
4.	I.A. No. 3365 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Natural Capsules Ltd. Vs. Astra Lifecare (India) Pvt. Ltd. & Ors.	Gaurav Kumar
5.	I.A. No. 3371 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	MTS (Mahalaxmi Transport) Pvt. Ltd. Vs. Essel Lucknow Raebareli Toll Roads Ltd.	Abhinav Mishra
6.	I.A. No. 3372 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Indian Bank & Ors. Vs. VHV Beverages Pvt. Ltd.	Amod Kumar Dalela
7.	I.A. No. 3376 of 2022 in Comp. App. (AT) (Ins) No. __ of 2022	Veena Goel Vs. Piyush Colonisers Ltd. Through RP & Ors.	Sanchit Garg

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Assistant Registrar